

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-348(ND)/2017

COARM:

PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2019

NAME OF THE COMPANY: M/s. Rachna Sarees Vs. Charming Apparels
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

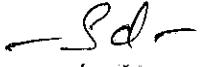
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Ms. Shalini Aggarwal, CS, Ms. Heerika Shukla,
CS & Mr. Rahul Mendiratta, Advocate

Present for the Respondent: Mr. Aditya Dewan, Advocate for RP

ORDER

Request for adjournment is being made on behalf of the RP. A Resolution
Plan has been proposed. To come up for further consideration on 22nd July, 2019
the date already fixed.


(V.K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)